Annexure–8

Name of the corporate debtor: Specific Alloys Private Limited | **Date of commencement of Liquidation: 07/04/2025** | **List of creditors as on: 20/02/2026**

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Poona Petroleum Co. Pvt. Ltd.	10-09-2023	1,54,39,696.10	1,54,39,696.10		NA	NA	No	3.65%	NA	NA	NA	NA	
Total			1,54,39,696.10	1,54,39,696.10										